

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (CAA)/1908/230-232 /(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: Hi-Class Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

Order

31. C.P. (CAA)/1908/230-232 /(MB/2018)

At request of RD, list this matter on 30.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

IPS/

SD/-

^v
BHASKARA PANTULA MOHAN
Member (Judicial)